

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
STARRED QUESTION NO. 226
ANSWERED ON 14/12/2021

PHASES OF PMGSY

*226. SHRI RAM KRIPAL YADAV:
SHRI KAUSHALENDRA KUMAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of phases of Pradhan Mantri Gram Sadak Yojana (PMGSY) started/implemented since its inception in the country;
- (b) the present status and details of each phase, State-wise;
- (c) the phase number of PMGSY on which work is going on in the State of Bihar; and
- (d) the complete details in this regard?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI GIRIRAJ SINGH)

(a) to (d) A Statement is laid on the Table of the House.

Statement referred to in reply to Parts (a) to (d) of Lok Sabha Starred Question No. 226 due for answer on 14.12.2021

(a) & (b) Till date, three phases of Pradhan Mantri Gram Sadak Yojana (PMGSY) namely PMGSY-I, II and III have been launched. Apart from this, a new vertical under PMGSY called Rural Connectivity Project for Left Wing Extremism Affected Area (RCPLWEA) has also been launched to increase road connectivity in Left wing affected areas. The details are as follows

1) Pradhan Mantri Gram Sadak Yojana-I (PMGSY-I)

Pradhan Mantri Gram Sadak Yojana-I (PMGSY-I) is a one-time special intervention launched by Government of India on 25th December, 2000 for providing connectivity by way of an all weather road to the eligible unconnected habitations as per core-network with a population of 500 persons in plain areas. In respect of Special Category States (i.e. Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura, Himachal Pradesh, Jammu & Kashmir and Uttarakhand), the Desert Areas (as identified in the Desert Development Programme), the Tribal (Schedule V) areas and Selected Tribal and Backward Districts (as identified by the Ministry of Home Affairs and Planning Commission), the objective is to connect eligible unconnected habitations with a population of 250 persons and above (Census 2001). For most intensive Integrated Action Plan (IAP) blocks as identified by Ministry of Home Affairs the unconnected habitations with population 100 and above (as per 2001 Census) is eligible to be covered under PMGSY. Since inception of the scheme till 8th December, 2021, a total of 6,45,627 km road length has been sanctioned, out of which, 6,10,179 km road length has been completed. The state-wise details of works sanctioned, completed and balance under PMGSY-I is given at **Annexure-I**.

2) PMGSY-II

PMGSY-II was launched in the year 2013, with a target for consolidation and upgradation of 50,000 Km of the existing rural road network to improve its overall efficiency as a provider of transportation services for people, goods and services. Since inception of the scheme till 8th December, 2021, a total of 49,885 km road length has been sanctioned, out of which, 45,573 km road length has been completed. The state-wise details of works sanctioned, completed and balance under PMGSY-II is given at **Annexure-II**.

3) PMGSY-III

PMGSY-III was launched in the year 2019 for consolidation and upgradation of 1,25,000 Km Through Routes and Major Rural Links connecting habitations, inter-alia, to Gramin Agricultural Markets, Higher Secondary Schools and Hospitals. Since inception of the scheme till 8th December, 2021, a total of 71,902 km road length has been sanctioned, out of which, 19,649 km road length has been completed. The state-wise details of works sanctioned, completed and balance under PMGSY-III is given at **Annexure-III**.

4) Road Connectivity Project for Left Wing Extremism Affected Areas (RCPLWEA)

Road Connectivity Project for Left Wing Extremism affected Areas (RCPLWEA) was launched in the year 2016 with the approval of the CCEA with an aim to improve the road connectivity in 44 worst affected LWEE districts and some adjoining districts in 9 States, viz. Andhra Pradesh, Bihar, Chhattisgarh, Jharkhand, Madhya Pradesh, Maharashtra, Odisha, Telangana and Uttar Pradesh. The scheme has twin objectives of enabling smooth and seamless anti-LWEE operations by the security forces and also ensuring socio-economic development of the area. Since inception of the scheme till 8th December, 2021, a total of 10,231 km road length has been sanctioned, out of which, 4,561 km road length has been

completed. The state-wise details of works sanctioned, completed and balance under RCPLWEA is given at **Annexure-IV**.

(c) & (d) The details of works sanctioned, completed and balance in the State of Bihar under the various interventions/ verticals of PMGSY is given at **Annexure-V**.

Annexure referred to in reply to Lok Sabha Starred Question No. 226 forreply on
14.12.2021

**Details of road works sanctioned, completed and balance in all the States/UTs under
PMGSY-I as on 8th December, 2021**

Location (State/District)	Sanctioned				Completed			Balance			Expenditure (Rs. in crore)
	No. of roads	Road Length (in km)	No of LSBs	Value of Projects (VoP) (Rs. in crore)	No. of roads	Road Length (in km)	No of LSBs	No. of roads	Road Length (in km)	No of LSBs	
Andaman And Nicobar	67	103	0	45	23	41	0	44	62	0	8
Andhra Pradesh	4439	13769	255	3787	4385	13182	241	54	159	14	3473
Arunachal Pradesh	1309	13836	230	9781	1005	11425	85	304	2404	145	7458
Assam	8381	26987	1346	18063	8009	26680	1056	372	173	290	18450
Bihar	17608	55202	1215	31028	17095	52013	852	513	1287	363	26074
Chhattisgarh	7825	34672	348	11282	7372	32035	325	453	1480	23	10506
Goa	70	156	0	12	70	155	0	0	0	0	0
Gujarat	4413	11535	48	2876	4413	11397	47	0	0	1	2994
Haryana	426	4572	0	1546	426	4565	0	0	0	0	1394
Himachal Pradesh	3467	20608	103	7170	3071	18728	72	396	1586	31	5811
Jammu And Kashmir	3099	18395	234	11824	2262	15148	131	837	2992	103	8863
Jharkhand	7237	25550	499	9811	7018	24524	419	219	412	80	8793
Karnataka	3277	16359	36	3339	3277	16357	36	0	0	0	3763
Kerala	1374	3308	1	1518	1346	3200	1	28	81	0	1666
Madhya Pradesh	18951	75952	658	23930	18892	72878	552	59	139	106	22599
Maharashtra	5610	24783	685	7053	5538	24008	643	72	210	42	7000
Manipur	1858	11348	208	5273	1603	8841	67	255	2499	141	3560
Meghalaya	1080	4265	100	2654	759	3108	40	321	1152	60	1778
Mizoram	345	4288	0	2578	236	3880	0	109	396	0	1736
Nagaland	343	4154	48	1205	308	3977	7	35	178	41	991
Odisha	15834	61163	530	25946	15536	58380	446	298	426	84	25578
Punjab	1050	6937	0	2792	1050	6912	0	0	0	0	2569
Rajasthan	16804	66046	26	13766	16802	63762	25	2	11	1	12052
Sikkim	961	4795	100	2410	825	4217	30	136	523	70	1889
Tamilnadu	7678	16320	97	4843	7678	16168	97	0	0	0	4441
Tripura	1364	4938	70	3163	1298	4538	48	66	230	22	2850
Uttar Pradesh	17576	50325	0	13781	17570	49412	0	6	20	0	12995
Uttarakhand	2300	19377	362	9792	1593	16305	102	707	2904	260	6887

West Bengal	7010	34563	37	16279	6716	33739	7	294	528	30	14349
Telangana	2924	10192	284	2674	2870	9766	267	54	214	17	2519
Ladakh	129	1128	2	808	105	835	2	24	277	0	550
Total	16480	64562			15915	61017					
	9	7	7522	251026	1	9	5598	5658	20340	1924	223595

Annexure- II

**Annexure referred to in reply to Lok Sabha Starred Question No. 226 for reply on
14.12.2021**

**Details of road works sanctioned, completed and balance in all the States/UTs under
PMGSY-II as on 8th December,2021**

Location (State/District)	Sanctioned				Completed			Balance			Expenditure (Rs. in crore)
	No. of roads	Road Length (in km)	No of LSBs	Value of Projects (VoP) (Rs. in crore)	No. of roads	Road Length (in km)	No of LSBs	No. of roads	Road Length (in km)	No of LSBs	
Andaman And Nicobar	48	97	0	51	0	0	0	48	97	0	0
Andhra Pradesh	174	1331	2	692	173	1283	2	1	7	0	577
Arunachal Pradesh	80	551	7	492	18	180	0	62	371	7	245
Assam	251	1724	66	1324	106	1703	24	145	22	42	1004
Bihar	345	2456	103	1570	234	2039	3	111	411	100	1193
Chhattisgarh	179	2241	0	1423	177	2190	0	2	11	0	1274
Gujarat	109	1180	40	754	109	1172	39	0	0	1	609
Haryana	88	1042	18	957	88	1016	18	0	0	0	808
Himachal Pradesh	112	1251	1	964	19	625	1	93	626	0	452
Jammu And Kashmir	123	684	7	768	19	422	2	104	261	5	344
Jharkhand	165	1642	6	1032	132	1534	2	33	102	4	755
Karnataka	314	2241	11	1042	314	2218	11	0	0	0	1008
Kerala	149	583	3	480	132	534	1	17	45	2	364
Madhya Pradesh	374	4985	245	3599	361	4873	221	13	33	24	3139
Maharashtra	385	2619	108	1573	382	2585	108	3	3	0	1502
Manipur	55	325	3	275	2	26	0	53	299	3	74
Meghalaya	94	490	12	380	15	217	1	79	273	11	159
Mizoram	6	194	0	262	0	30	0	6	164	0	38
Nagaland	13	228	5	228	0	6	0	13	222	5	36
Odisha	636	3672	30	1698	551	3604	21	85	52	9	1462
Pondicherry	45	106	0	50	0	0	0	45	106	0	0
Punjab	123	1343	7	865	123	1331	7	0	0	0	742
Rajasthan	401	3464	6	1461	401	3469	6	0	0	0	1101
Sikkim	34	121	0	105	6	31	0	28	90	0	41
Tamilnadu	860	2940	34	1434	859	2936	34	1	1	0	1481
Tripura	42	307	1	333	2	78	0	40	229	1	73

Uttar Pradesh	963	7614	2	4540	963	7509	2	0	0	0	3976
Uttarakhand	112	906	7	583	38	744	0	74	160	7	387
West Bengal	293	2524	23	2203	167	2268	1	126	251	22	1450
Telangana	114	944	17	575	114	896	16	0	0	1	486
Ladakh	13	79	1	88	3	56	0	10	24	1	41
Total	6700	49885	765	31802	5508	45573	520	1192	3860	245	24823

Uttar Pradesh	18937.5	1976	14537	5	10096	20	328	0	1956	14208	5	1120
Uttarakhand	2287.5	0	0	0	0	0	0	0	0	0	0	0
West Bengal	6287.5	0	0	0	0	0	0	0	0	0	0	0
Telangana	2427.5	356	2396	100	1730	11	452	0	345	1942	100	284
Ladakh	500	0	0	0	0	0	0	0	0	0	0	0
Total	1,25,000	9303	71902	708	47092	1149	19649	56	8154	52152	652	10881

Annexure- IV

**Annexure referred to in reply to Lok Sabha Starred Question No. 226 forreply on
14.12.2021**

**Details of road works sanctioned, completed and balance in all the States/UTs under
RCPLWEA as on 8th December, 2021**

Location (State/District)	Sanctioned				Completed			Balance			Expenditure (Rs. in crore)
	No. of roads	Road Length (in km)	No of LSBs	Value of Projects (VoP) (Rs. in crore)	No. of roads	Road Length (in km)	No of LSBs	No. of roads	Road Length (in km)	No of LSBs	
Andhra Pradesh	192	1533	34	1192	79	708	8	113	813	26	493
Bihar	125	1817	69	2272	46	1077	18	79	733	51	1260
Chhattisgarh	291	2479	25	1637	68	1136	6	223	1338	19	820
Jharkhand	238	1977	167	2125	32	723	48	206	1252	119	898
Madhya Pradesh	6	80	14	101	1	41	8	5	38	6	80
Maharashtra	46	620	108	790	4	62	12	42	558	96	205
Odisha	48	486	2	443	23	294	0	25	191	2	279
Uttar Pradesh	25	541	11	409	12	292	1	13	249	10	176
Telangana	59	698	33	854	3	227	7	56	470	26	367
Total	1030	10231	463	9822	268	4561	108	762	5642	355	4578

Annexure referred to in reply to Lok Sabha Starred Question No. 226 forreply on
14.12.2021

**Details of road works sanctioned, completed and balance in the state of Bihar under
PMGSY-I,II, III and RCPLWEA as on 8th December, 2021**

Intervention / Vertical	Sanctioned				Completed			Balance			Expenditure including State Share (Rs. in crore)
	No. of roads	Road Length (in km)	No of LSBs	Value of Projects (VoP) (Rs. in crore)	No. of roads	Road Length (in km)	No of LSBs	No. of roads	Road Length (in km)	No of LSBs	
PMGSY-I	17608	55202	1215	31028	17095	52013	852	513	1287	363	26074
PMGSY-II	345	2456	103	1570	234	2039	3	111	411	100	1193
RCPLWEA	125	1817	69	2272	46	1077	18	79	733	51	1260
PMGSY-III	169	1390	39	1197	0	0	0	169	1390	39	0
Total	18247	60865	1426	36067	17375	55129	873	872	3821	553	28527